

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 02

Dated Guwahati, the 5th February, 2020

Upon consideration of Para 6 of Chapter II Part VI Section I of the Bar Council of India Rules and relevant facts and circumstances, Hon'ble the Chief Justice has been pleased to review Notification No. 29 dated 23.05.2017 in so far as it relates to Mr. A.K. Bhattacharyya, Senior Advocate, Mr. K.K. Bhattacharyya & Mr. D.K. Bhattacharyya, Advocates.

Henceforth, the cases wherein Mr. A.K. Bhattacharyya, Senior Advocate, Mr. K.K. Bhattacharyya & Mr. D.K. Bhattacharyya, Advocates are involved as Counsels may be listed before the Bench of Hon'ble Mr. Justice H.K. Sarma, Judge, Gauhati High Court.

By Order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC.III-40/2019/ 263 /G, Dated: 5th February, 2020

Copy to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The President, Gauhati High Court Bar Association, Guwahati.
6. The Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The General Secretary, Gauhati High Court Advocates Association, Guwahati
8. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
10. Mr. A.K. Bhattacharyya, Sr. Advocate, Gauhati High Court, Guwahati
11. Mr. K.K. Bhattacharyya, Advocate, Gauhati High Court, Guwahati.
12. Mr. D.K. Bhattacharyya, Advocate, Gauhati High Court, Guwahati.
13. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
14. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice H.K. Sarma, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____ Gauhati High Court, Guwahati.
17. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
18. The Court Officer, No.1 & 2, Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. Notice Board, Gauhati High Court Bar Association, Guwahati
21. Notice Board, Gauhati High Court, Guwahati


REGISTRAR GENERAL

